Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
١.	Self		V. NO selisment	Nit.
2.	Spouse-		since last five	
3.	Dependent 1	Wit	Financial year	
4.	Dependent 2	HiL	due to custory	
5.	Dependent 3	NIL		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

goh p.s. case NO 08/05

SL. No.	Offence	Description 302 9. p. cond27 Arms Act
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Trial NO 43/88 (dare NO 08/05). C. 5. M. Aurongabad has taken cognigance in Section 302 9-P. c and 27 And Act.
(b)	Name of the court, Case No. and Date of order taking cognizance :	C.T. M. Aurangabat, care No 18/05. pote of cognigance-08.05.2007.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	cr missicaline HO - 444470/08 bitor Howselve tourt patna brid

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	HA
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	N·A-

5 . 1	'unishme	a imposed
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(5) That I give height below the details of i is assets (movable and is involute etc.) of mysclimy spouse and all dependents:

A. Details of movable assets :

- (Note:
- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.
- 4 . Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i) —	Cash in hand	10 750	2.00000/	NIAL	N-2	Nim
1464	Details of Deposits in Bank Accounts, (FDRs, Term Deposits and all other types of Deposits including saving accounts). Lo I Deposits with Financial	5700-45 Rd. 00000 RS-1404/ RS-1404/	P.N.B Bulkindi 0139663 -RS-	Nit	HIL	Niz
	Financial Companies and Cooperative societies and the amount in each such deposit	-RS-44,796	rative Bank			
	Debentures/shares and units in companies/Mutual Funds and others and the amount.	AIS- 10,000/	NIL	NiL	NIL	NIL
in the	Postal Savings, Insurance Policies and, investment in any Financial	1-00000 1-16000 5-500000 -100000	File 27420 511027420 AS-50000/	NiL	NiL	Nit-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.			1		
(vi)	Yachts/Ships (details of Make, B* Registration No. etc, Year of Scor Purchase and amount)	1. K. 261-0010		i i i i i i i i i i i i i i i i i i i		
(vii)	Jewelry, bullion and valuable	RS-56000.	9068 - 25 tola R.S 700004 Silver - 100 tola LS - 540004			

Mill Any other assets sugar & value glun - 30000/ Claims/interest N.P. Son Revolutor - 2.50000/	NIL	NIL	AIL, NIL
(ix, Gross Total value			

- 3. Details of Immovable assets: (Nete: J. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land The Routing Location(s) will Security Survey number(s) Jan Date 3(3) Area (Total measurement in	-2 Acs - 274	3 3 Acus - 752	2		
	Area (Total measurement in	17 ***. 38	6 de 21 au			
	Whether inherited property (Yes or NO) or Some and Amchaned Land.					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase.					
	Any Investment on the land by way of development, construction etc.			1		
	Approximate Current market value	48.03000 7483000/	12.15400.			
(ii)	Non-Agricultural Land Location(s) Bandya - Survey number(s)	plat 10 - 1541.				
	Area (Total measurement in sq. ft.)	20 8.6.				
	Whether inherited property (Yes or NO)					
525) 	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase				2	
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	1.50000/		1.1		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	HiL			-	
	Built up Area (Total measurement in sq. ft.)	NiL				1

1					
1	V when inherited property (' er or NO)		1		
	Dear of purchase in case of serf activitied property				
	Cost of property (in case of pr (chase) at the time of pr (chase)				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	At + will a andeya- Tolanar 10-307	Gaya-M. C plat No 861		
	Area (Total measurement in sq. ft.)	541,542	plet-1136-m plet-1136-m pper-141036		
	Built up Area (Total measurement in sq. ft.)		Buit up on potol orac		
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase			-	1
	Any Investment on the land by way of development, construction etc.	packto Buildog			
	Approximate Current market value	30.000000/	40.00000		
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Con Loan S.B. i patria Vidban Sobre Branch 6.00000.	P. H. B puttendi L'Aurangolid K. C. L 1.00000	NIL	Nit	NL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan		92 		¥.	

	A-1y other liability		1		
	Grand total of liabilities			1	
(ii)	Government Dues: Dues to departments dealing with government accommodation		10.00		
	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity				
	Dues to departments dealing with supply of telephones/mobiles				
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues				
	Wealth Tax Dues				
	Service Tax Dues				
	Municipal /Property Tax Dues				
	Sales Tax Dues				
	Any other dues				
	Grand total of all Govt. dues	 			

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University

y and th	e year in	which the	course	was	completed.)	-	1983 .
-	ph D	-	M	U-	Beshgoya	-	1990.

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Şmt./Kum.
2.	Full postal address	vire + p. 0 Bandeya - pro-goh. Des
3.	Number and Name of the constituency and state	219 got Anomply Seguent in Bote
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	5.0.0.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

	(c) 00.	Total number of Pending c ort (s) have taken cognization	Dote Ho - 08/05 Which is pending D. J. court Durangabad						
5	PA	PAN of AOXPK 4473 X		1	Year for which last T. 4st Income Show Income Tax Return filed				
	(a)	Candidate			NB	appaymen	+ since		Contraction of the second
	(b)	Spouse:			hine	fanarca	styen		
6.	(c)	Dependents	of Assets and	Liabili	ties in	rupees		_	
		Description	Self			ependent-I	Depende	nt-ll	Dependent-III
A.		Moveable Asset (Total value)	15 .77050	9.64	#2	m.L	Ail	-	HiL
B.		Immovable Asset	79.88000	57-15	700				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
	(ii)	Approximate Current Market Price of Asset (Total Value)				-			
7		Liabilities							
		 (i) Government dues (Total) 							
		 (ii) Loans from Bank, Financial Institutions and others (Total) 	000009	1000	8				
8.	1 6	Give details of School / Un urse) (Name of the Schoo	iversity educa	ation wit	n ruii	torm of the	e cerunica	ter aip	ioma degree [

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at patha this the Soth day of.	March	201.2
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DEP

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations. 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish to respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
 - 4 The affidavit should be either typed or written legibly and nearly